HIGH COURT OF DELHI: NEW DELHI

No.4068/G-11/Genl-II/DHC.

Dated: 17-01-2022

CIRCULAR

In continuation of this Court's Circular No.3945/G-11/Gen-II/DHC dated 06-01-2022, it is hereby informed that the venue of camp for conducting **Rapid Antigen Diagnostic Test/RTPCR** for Covid-19 has been shifted from room above the Multi Level Car Parking opposite Gate No.4, to School Block, opposite Gate No.7 of this Court Complex.

Sd/-

(MUKESH KUMAR) .
DEPUTY REGISTRAR (GENL.ADMN II)

Endst. No.4069-78 /G-11/Genl-II/DHC

Dated: 17-01-2022

- 1. All the Registrars/OSDs/Coordinator, DIAC.
- 2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
- 3. All the Joint Registrars/Deputy Registrars/Assistant Registrars.
- 4. All the Administrative Officers (Judl), Court Masters and Private Secretaries to the Hon'ble Judges with request to intimate the officials working under their control, including the officials at the residences of Hon'ble Judges and retired Judges.
- 5. Dr. K.J.S. Bansal, CMO In-charge, DHC Medical & Health Centre with request toensure smooth testing, as before.
- 6 ACP, Security, Delhi High Court.
- 7. Joint Director, IT Cell for uploading this circular on the Intranet and website of this Court.
- 8 AEs (Civil), (Elect) and A.C., Delhi High Court.
- Resident Court Officers to keep the area of testing properly sanitized under their direct supervision daily before and after the tests for the day are closed by the testing team.
- 10. Hony. Secretary, Delhi High Court Bar Association to circulate the same among the advocates who may avail the facility on all the above mentioned days.

(ASSISTANT REGISTRAR) (GENL.ADMN.-II)